

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH COURT VI

Item No. 01

RST.A (IBC)/ 30(MB)2024 IN C.P. (IB)/305(MB)2020

CORAM

SHRI SANJIV DUTT
HON'BLE MEMBER (TECHNICAL)

SHRI K. R. SAJI KUMAR
HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF HEARING (HYBRID) DATED **06.05.2024**

NAME OF THE PARTIES : **Pratiti Trading Pvt Ltd**

Vs

RRB Realtors Pvt Ltd

For FC : Adv. Rohan Agarwal a/w Adv. Vidisha Rohra a/w Adv. Rahul Pillai
i/b Prasnya Legal

For CD : None Present

Section 7 of IBC

ORDER

RST A. 30/2024

1. Heard the Counsel for FC.
2. Registry is directed to issue fresh notice to the CD, clearly intimating the next date of hearing. Registry shall file service affidavit along with notice sent to both the parties by usual modes, including postal receipt, track reports, e-mail. **Returnable on 03.06.2024.**

Sd/-
SANJIV DUTT
MEMBER (TECHNICAL)
//SMM//

Sd/-
K. R. SAJI KUMAR
MEMBER (JUDICIAL)